

ITEM NO.102

COURT NO.11

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1491/2007

PLACIDO FRANCISCO PINTO(D) BY LRS & ANR.

Appellant(s)

VERSUS

JOSE FRANCISO PINTO & ANR.

Respondent(s)

(IA No.112122/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS, IA No. 112122/2017 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ ANNEXURES)

Date : 15-09-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HEMANT GUPTA  
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Appellant(s) Ms. Binu Tamta, AOR

For Respondent(s) Mr. Dhruv Mehta, Sr. Adv.  
Mr. Yashraj Singh Deora, Adv.  
Ms. Sonal Mashankar, Adv.  
Ms. Prakriti Roy, Adv.  
For M/S. Mitter & Mitter Co., AOR

UPON hearing the counsel the Court made the following  
O R D E R

At the request of learned counsel for the appellants,  
list the matter on 23.09.2021.

(SWETA BALODI)  
COURT MASTER (SH)

(RENU BALA GAMBHIR)  
COURT MASTER (NSH)